

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 171 of 2020

IN THE MATTER OF:

R. Narayanasamy

...Appellant

Versus

The Registrar of Companies, Tamil Nadu

...Respondent

Present:-

For Appellant: Ms. Hema Sampath, Sr. Advocate with Mr. B. Karunakaran, Advocate.

For Respondent: Mr. Chetan Sharma, Sr. Advocate (Addl. Solicitor General of India), with Mr. P.S. Singh and Mr. Sahaj Garg, Advocates for RoC.

Mr. C.S. Govindarajan, (Joint Director, RoC, Coimbatore, MCA)

ORDER
(Virtual Mode)

05.01.2021 Again heard learned counsel for Appellant and Mr. Chetan Sharma, Addl. Solicitor General of India, for RoC.

Reserved for Opinion / Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)